THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) There are about 60 Thermal Power Stations in the country based on coal.

(b) Emission regulations for thermal power stations as prescribed by the Government are as under:

Emission limits of particulate matter

Generation capacity 210 MW or more 150 mg/Nm³

Generation capacity less than 210 MW 350 mg/Nm³

For Sulphur dioxide emission, the

guidelines issued by the Central Pollution Control Board stipulates the control through the provision of adequate stack heights for dispersion.

(c) The new Thermal Power Stations installed and being installed in the country are equipped with the necessary pollution control equipment. Centrally Sponsored Renovation & Modernisation Programme covering necessary pollution control has. been launched for old Thermal Power Stations.

(d) An amount of the order of Rs. 100
crores is expected to be spent during the current financial year for pollution control measures as a part of the overall renovation and modernisation programme.

Rural Electrification in Himachal Pradesh

1946. SHRI KRISHAN LAL SHARMA: Will the .Minister of ENERGY be pleased to state:

(a) what is the number of villages in Himachal Pradesh which are electrified and also the number of villages which arc yet to be electrified;

(b) whether any target has been fixed for those villages which are yet to be electrified;

(c) if so, what are the details thereof; and

(d) whether any central aid has been asked for in this regard and if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c) Out of the total 16807 inhabited villages (as per 1981 census) in the State of Himachal Pradesh, 16,761 villages have been electrified. The remaining 46 villages are submerged/ not feasible for electrification.

(d) The Planning Commission has allocated an amount of Rs. 950 lakhs for intensive electrification of villages in Himachal Pradesh during 1990-91.

Expansion of Dibrugarh Airport

1947. SHRI BHADRESWAR BURAGOHAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to increase the capacity of the Dibrugarh Airport;

(b) whether the runways of this airport are proposed to be extended so as to provide for night landing facilities at the airport; and

(c) if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) No, Sir.

(c) For providing night landing facilities, extension of runway is not required.

Setting up of H.M.T. watch factory in Assam

1948. SHRI BHADRESWAR BURA GOHAIN: Will the Minister of INDUSTRY be pleased to state-

(a) whether there is any proposal under Government's consideration for the setting up of a Hindustan Machines Tools watch factory in Assam; and (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) HMT has no proposal to set up any watch Factory in Assam at present.

(b) Does not arise.

Upgrading the Guwahati Medical College

1949. SHRI BHADRESWAR BURA-GOHAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to upgrade the Guwahati Medical College in Assam upto the level of All India Institute of Medical Sciences, New Delhi;

(b) if so, what are the details thereof;

(c) whether Government propose to upgrade it during the year 1990-91; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MA-SOOD): (a) to (d) The Government of Assam has made a proposal to the Central Government for the upgradation of the Guwahati Medical College into a Postgraduate Institute, so as to provide for more specialised treatment facilities for the people of the region. The Govt, of India is proposing to give financial assistance to five Institutions in different regions of the country for upgrading the various Departments in such institutions and the proposal in regard to Guwahati Medical College will be kept in view while finalising the Institutions to be so upgraded.

Production of Drugs by IDPL

1950. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 809 given in the Rajya Sabha on the 19th March, 1990 and state:

(a) what was the production of each drug by IDPL when the present Chairman and Managing Director took over in terms of quantity per year and what was the production of each during 1989-90; and

(b) what is the shortfall in production in terms of quantities and what is the value of this shortfall at constant prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) The present Chairman & Managing Director of IDPL took over the charge on 29.9.1986. A statement showing production of Bulk Drugs by IDPL during 1986-87 and 1989-90 and percentage increase/decrease is attached. *[See* Appendix CLIV, Annexure No. 98]

(b) While there was no overall shortfall in production in terms of quantity, there were shortfall in respect of some individual items due to their restricted use, product obsolescent, market constraint, trippings in power supply etc.

Reimbursement from DPEA

1951. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased -to state:

(a) whether it is a fact that his Ministry made reimbursements from DPEA to certain public sector drug units;

(b) if so, what are the names of the units and drugs involved;

(c) what was the quantity of each drug involved and at what rate was the money reimbursed;

(d) whether it is a fact that his Ministry did not link the liability as being done for